

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

COMPANY APPEAL(AT) (INSOLVENCY) NO.1070 OF 2020

In the matter of:

ADS Resources Ltd

Appellant

Vs

Shilpi Cables Technologies Ltd

Respondent

Present:

Ms Gitanshi Arora, Advocate for appellant.

Mr. Puneet Singh Bindra, Ms Simran Jeet, Mr.Akshay Goel,Advocates for Respondent.

ORDER

22.03.2021- Learned counsel for the appellant submits that she is in personal difficulty and the learned arguing counsel is unable to join today. Therefore, she seeks an adjournment. Let the matter be posted before Court No.3 on **8th April, 2021.**

Learned counsel for the parties shall be at liberty to file compilation of relevant judgement before the next date of hearing.

**(Justice Bansi Lal Bhat)
Acting Chairperson**

**(Dr.Ashok Kumar Mishra)
Member (Technical)**

Bm/gc